

related to naxalite activities in the States. The Central Government also closely monitors the situation and supplements their efforts over a wide range of schemes, both on security and development front.

(f) and (g) At a party public meeting, the Home Minister said that it is the Government's intention to fully contain the menace of naxalism in 2-3 year.

Latest weapons and technology to police and CPMFs

3597. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has realized the fact that our police and paramilitary forces are not adequately trained and equipped with latest equipment with the result that they are ill-prepared to face the terrorists, naxalites and maoists; and

(b) if so, what measures have been taken to give latest training and equip them with latest weapons and technology which will boost their confidence and morale?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Para-Military Forces are being trained and equipped with latest equipment to meet the challenges. However, due to constant changes in technology the Forces are in definite need to induct new weapons, equipments and technologies, which is a continuous process.

A Modernisation Plan of Central Para-Military Forces with an outlay of Rs. 4,184.50 crores taking into account the futuristic requirement of the Forces was launched during March 2002, which will come to an end on 31.03.2011. Under the Modernisation Plan, CPMFs are provided with superior fire arms, effective mobility, advanced communication and surveillance systems, etc. to improve the striking capability of these Forces to tackle the security challenges. The skill of the troops is also continuously being upgraded by providing regular training and creation of modern training facilities.

Non-utilisation of funds for police modernisation by States

3598. SHRI AMIR ALAM KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that various States have not been able to utilise the allocation meant for modernisation and training of their police force;

(b) if so, the details thereof;

(c) whether the lack of training and modernisation of the force are the prime cause of bloodshed by the naxalites in Chhattisgarh killing more than 73 police personnel;

(d) if so, the details thereof; and

(e) the steps taken by Government to increase the participation of States in acquiring, analysing and using intelligence to check terror and naxal attacks in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Details of the funds released to various States under the Scheme during the period 2000-01 to 2009-10 and the utilization reported thereof by States upto 2007-08 is given in the enclosed Statement (See below).

(c) and (d) A one-man Inquiry Committee has been instituted by the Ministry to inquire into this grave incident. The report of the Inquiry Committee is awaited before reaching any final conclusions.

(e) 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to Left Wing Extremism activities in the States. The Central Government also closely monitors the situation and supplements their efforts in several ways. As part of an ongoing exercise, several steps have been taken to strengthen and upgrade the capabilities of intelligence and security agencies both at the Central level and the State level, as well as to enhance information sharing and operational coordination between the Central agencies and the State Governments. These measures, *inter-alia*, include establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; online and secure connectivity between Multi-Agency Centre, Subsidiary Multi-Agency Centres and State Special Branches. A Scheme aimed at strengthening State Special Branches (SSBs) by way of support for monitoring, security, surveillance and other related equipments has recently been approved.

Statement

*Scheme for Modernization of State Police Forces - Central funds released / allocated and utilization for the period
2000-01 to 2007-08 (Rs. in crore) (as on 31-03-2010)*

Name of State	2000-01			2001-02			2002-03			2003-04			2004-05		
	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
AP	72.02	72.02	0.00	77.20	77.20	0.00	81.32	81.32	0.00	69.46	69.46	0	79.93	79.93	0.00
Arunachal	1.15	1.15	0.00	4.45	4.45	0.00	5.20	5.20	0.00	7.24	7.24	0	9.13	9.13	0.00
Assam	36.58	36.58	0.00	38.59	37.87	0.72	16.50	15.27	1.23	36.52	36.52	0	41.37	40.21	1.16
Bihar	57.59	57.59	0.00	54.00	54.00	0.00	11.50	11.50	0.00	0.43	0.43	0	45.25	45.25	0.00
Chhattisgarh	20.57	20.57	0.00	21.97	21.97	0.00	16.70	16.70	0.00	17.47	17.47	0	32.72	32.72	0.00
Goa	2.02	2.02	0.00	2.00	2.00	0.00	2.00	2.00	0.00	1.40	1.40	0	0.28	0.28	0.00
Gujarat	59.76	59.76	0.00	50.00	50.00	0.00	50.00	50.00	0.00	42.21	42.21	0	39.54	39.54	0.00
Haryana	28.33	28.33	0.00	24.46	24.46	0.00	22.10	22.10	0.00	20.00	20	0	22.13	22.13	0.00
H.P.	1.34	1.34	0.00	6.38	6.38	0.00	6.20	6.20	0.00	0.69	0.69	0	2.57	2.57	0.00
J&K	30.83	30.83	0.00	28.50	28.50	0.00	28.50	28.50	0.00	25.00	25	0	110.89	110.89	0.00

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Jharkhand	40.14	40.14	0.00	28.93	28.93	0.00	12.73	12.73	0.00	8.50	8.5	0	22.33	22.33	0.00
Karnataka	82.85	82.85	0.00	76.90	76.90	0.00	75.00	75.00	0.00	69.31	69.31	0	58.87	58.87	0.00
Kerala	29.28	29.28	0.00	31.16	31.16	0.00	25.13	25.13	0.00	22.00	22	0	26.55	26.55	0.00
M.P.	54.49	54.49	0.00	53.00	52.98	0.02	51.33	51.33	0.00	48.24	48.24	0	42.27	42.27	0.00
Maharashtra	83.10	83.10	0.00	92.10	92.10	0.00	67.94	67.94	0.00	62.84	61.26	1.58	71.00	71.00	0.00
Manipur	4.10	4.10	0.00	4.95	4.95	0.00	0.73	0.73	0.00	11.50	11.5	0	15.24	15.24	0.00
Meghalaya	1.54	1.54	0.00	5.19	5.19	0.00	0.55	0.55	0.00	5.29	5.18	0.11	7.58	7.58	0.00
Mizoram	4.95	4.95	0.00	5.50	5.50	0.00	5.50	5.50	0.00	8.47	8.47	0	7.45	7.45	0.00
Nagaland	2.84	2.84	0.00	13.46	13.46	0.00	9.95	9.95	0.00	21.00	21	0	13.09	13.09	0.00
Orissa	30.57	30.57	0.00	30.50	30.50	0.00	16.76	16.76	0.00	21.91	21.91	0	27.76	27.76	0.00
Punjab	35.76	35.76	0.00	32.10	32.10	0.00	32.10	32.10	0.00	19.34	19.34	0	21.79	21.79	0.00
Rajasthan	45.53	45.53	0.00	61.10	61.10	0.00	16.17	16.17	0.00	43.10	43.1	0	42.67	42.67	0.00
Sikkim	1.83	1.83	0.00	2.87	2.87	0.00	0.09	0.09	0.00	0.94	0.94	0	5.90	5.90	0.00
Tamil Nadu	76.50	76.50	0.00	68.10	68.10	0.00	68.10	68.10	0.00	54.98	54.98	0	56.78	56.78	0.00
Tripura	6.39	6.39	0.00	5.60	5.60	0.00	5.60	5.60	0.00	12.83	12.83	0	11.17	11.14	0.03
Uttar Pradesh	123.97	123.97	0.00	116.05	116.05	0.00	60.39	60.39	0.00	65.02	65.02	0	108.55	108.55	0.00
Uttarakhand	5.50	5.50	0.00	8.44	8.44	0.00	6.58	6.58	0.00	7.41	7.41	0	7.99	7.99	0.00
West Bengal	60.47	60.47	0.00	56.50	56.50	0.00	0.33	0.33	0.00	2.17	2.17	0	29.20	29.20	0.00
Total	1000.00	1000.00	0.00	1000.00	999.26	0.74	695.00	693.77	1.23	705.27	703.58	1.69	960.00	958.81	1.19

Name of State	2005-06			2006-07			2007-08	2008-09	2009-10		
	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Funds released
1	2	3	4	5	6	7	8	9	10	11	12
A.P.	101.41	101.41	0.00	88.12	88.12	0.00	87.34	87.34	0.00	83.83	115.54
Arunachal	7.00	7.00	0.00	11.53	11.47	0.06	10.70	10.70	0.00	14.72	11.50
Assam	56.68	56.68	0.00	52.18	47.95	4.23	87.82	72.93	14.89	68.11	60.79
Bihar	39.87	39.87	0.00	51.62	51.62	0.00	16.24	9.47	6.77	41.57	59.34
Chhattisgarh	40.74	40.74	0.00	57.06	57.06	0.00	41.72	37.83	3.89	26.54	17.04
Goa	1.06	1.06	0.00	1.00	1.00	0.00	2.00	2.00	0.00	4.00	7.08
Gujarat	39.85	39.85	0.00	45.52	45.52	0.00	51.90	51.90	0.00	48.02	52.18
Haryana	14.95	14.95	0.00	19.69	19.69	0.00	35.75	35.75	0.00	27.51	46.63
H.P.	6.78	6.78	0.00	3.92	3.91	0.01	10.27	10.27	0.00	9.99	7.10
J&K	109.22	109.22	0.00	88.13	88.13	0.00	115.34	114.69	0.65	109.65	111.18
Jharkhand	40.74	40.74	0.00	47.00	47.00	0.00	50.95	49.66	1.29	69.85	33.49
Karnataka	65.85	65.85	0.00	64.15	64.15	0.00	78.13	78.13	0.00	69.61	63.96
Kerala	18.84	18.84	0.00	24.53	23.74	0.79	40.01	39.68	0.33	22.90	32.54

1	2	3	4	5	6	7	8	9	10	11	12
M.P.	31.65	31.65	0.00	43.24	42.93	0.31	57.68	57.49	0.19	40.37	54.87
Maharashtra	88.78	88.02	0.76	105.10	101.66	3.44	78.87	73.08	5.79	75.86	72.48
Manipur	16.97	16.93	0.04	14.09	12.72	1.37	32.07	29.91	2.16	39.23	27.44
Meghalaya	6.57	6.57	0.00	8.59	6.58	2.01	15.44	9.83	5.61	10.81	9.73
Mizoram	6.00	6.00	0.00	10.48	10.48	0.00	11.00	7.69	3.31	12.69	11.48
Nagaland	17.52	17.52	0.00	22.68	22.68	0.00	30.72	30.72	0.00	38.42	31.50
Orissa	35.08	35.08	0.00	38.00	38.00	0.00	45.80	45.80	0.00	42.54	51.87
Punjab	20.31	20.31	0.00	15.00	15.00	0.00	34.94	34.94	0.00	21.56	33.50
Rajasthan	34.81	34.81	0.00	40.47	40.47	0.00	49.60	46.35	3.25	49.10	51.18
Sikkim	2.43	2.43	0.00	3.46	3.25	0.21	4.42	3.74	0.68	6.12	4.72
Tamil Nadu	65.51	65.51	0.00	61.65	61.65	0.00	75.74	75.42	0.32	50.10	60.67
Tripura	11.83	10.29	1.54	11.34	3.22	8.12	14.47	1.34	13.13	20.66	22.92
Uttar Pradesh	98.12	98.12	0.00	94.28	91.45	2.83	115.44	115.12	0.32	102.31	125.17
Uttarakhand	16.76	16.76	0.00	5.28	5.28	0.00	9.89	8.70	1.19	19.39	5.29
West Bengal	29.67	29.67	0.00	37.11	35.73	1.38	44.45	38.30	6.15	32.18	48.81
Total	1025.00	1022.66	2.34	1065.22	1040.46	24.76	1248.70	1178.78	69.92	1157.64	1230.00

The utilization certificate for 2008-09 has become due on 01-04-2010 from the States. The utilization certificate for 2009-10 has not yet become due.